

NOTIFICATION No.178/ 2015

Ms.M.Rajalakshmi, formerly functioned as Special Sub Judge Special Sub Court to deal with MCOP cases, Coimbatore, now under compulsory wait, who has been appointed on transfer as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore in G.O.(2D) No.70, Municipal Administration and Water Supply (MC-IV) Department, dated 12.11.2015 is posted as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, in the existing vacancy.

Thiru. S.Chellapandian, formerly functioned as Sub Judge, Theni, now under compulsory wait, who has been appointed on transfer as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai in G.O.(2D) No.70, Municipal Administration and Water Supply (MC-IV) Department, dated 12.11.2015 is posted as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, in the existing vacancy.

HIGH COURT, MADRAS.

DATED: 20.11. 2015

Sd/- P.KALAIYARASAN,

REGISTRAR GENERAL

R.O.C.No.33/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Promotion, transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.178/ 2015, dated:20.11.2015

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Ms.M.Rajalakshmi, formerly functioned as Special Sub Judge, Special Sub Court to deal with MCOP cases, Coimbatore, now under compulsory wait, who has been posted as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, immediately, without fail.

Thiru. S.Chellapandian, formerly functioned as Sub Judge, Theni, now under compulsory wait, who has been posted as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, immediately, without fail.

HIGH COURT, MADRAS.

DATED :20.11.2015

Sd/- P.KALAIYARASAN,

REGISTRAR GENERAL